

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT – 2**

ITEM No.216  
**CP(IB)/25(AHM)2022**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

YES Bank Limited

.....**Applicant**

V/s

Nidhi Rajratan Agarwal  
(Personal Guarantor)

.....**Respondent**

**Order delivered on 11/12/2023**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Anip Gandhi, Advocate  
For the Respondent : Mr. Navin Pahwa, Sr. Advocate  
For the RP : Mr. Rakesh Gupta, Advocate

**ORDER**

Heard Ld. Counsel for the applicant, Ld. Sr. Counsel for the Respondent and  
Ld. Counsel for the RP.

The order is reserved.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**